autonomous bodies registered under the Societies Registration Act, 1860 and governed by the respective Boards of Governors in accordance with their Memoranda of Association. Both IITs and IIMs enjoy academic and functional autonomy in determining their academic and research policies, procedure for awarding degrees, appointments and administrative affairs, expenditure management, etc.

(c) and (d) No, Sir. The fee structure in the IITs is highly subsidized and has remained static over a considerable period of time. Since 2008, tuition fees for B.Tech. and M.Tech. courses in IITs are Rs. 25,000/- per semester, or Rs. 60,000/- per year, with a fee-waiver of Rs. 20,000/- per semester for non-sponsored M.Tech. candidates. The IIMs provide need based scholarships/financial assistance to the students, quantum of which are decided on case to case basis by Committees constituted for the purpose. Also, easy bank loans are made available to the students. The IIMs have reiterated that no student has been denied opportunity to pursue a course in higher education for want of adequate resources.

## Gyan Vani Studio and EDUSAT Video Studio for NER

2718. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether under IGNOU Rs. 15 crores for Gyan Vani Studio and EDUSAT Video Studio meant for rural schools in North Eastern Region (NER), including Assam were diverted to Jabalpur, Madhya Pradesh in 2005 despite the fact that State Government of Assam provided space for the said studio for its implementation;
  - (b) if so, details thereof;
- (c) whether the Ministry has received any representation from the State Government of Assam in this regard for immediate action and implementation of the programme;
  - (d) if so, details thereof;
  - (e) whether any action/probe has been initiated; and
  - (f) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (f) The information is being collected and will be laid on the table of the Sabha.

## Establishment of universities and colleges

†2719. SHRI RAVI SHANKAR PRASAD: SHRI RAM JETHMALANI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

- (a) whether it is a fact that 800 universities and around 40,000 to 45,000 colleges are additionally required to be set up to make higher education facilities available to 30 per cent children of the country;
  - (b) if so, the facts in this regard;
  - (c) the total estimated amount required for setting-up of the same; and
- (d) the amount Government plans to invest from Governmental and non-Governmental sources, respectively and the total amount required thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (d) It is estimated that in order to raise the Gross Enrolment Ratio in Higher Education from the present 12.4% (approximately) to 30% by 2020, over 24000 technical colleges will be required.

The National Knowledge Commission had estimated that 1500 universities would be needed, whereas the present number of university level institutions is 504. A mix of initiatives, in stepping up public investment, encouraging not-for-profit private participation and public private-partnerships, is the strategy towards capacity expansion in higher education.

## Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas

2720. SHRI AVINASH RAI KHANNA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of schools in the country being run by the Department, State-wise;
- (b) the number of students studying in Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas (JNVs) in the country, State-wise;
  - (c) the examination results of both these schools;
  - (d) how many teachers and other staff are employed in these schools;
- (e) whether the staff is getting equal salary, other benefits in both kind of schools;
  - (f) if not, the reasons therefor;
- (g) whether Government is considering the demand of staff of JNVs to give them pension, etc.; and
  - (h) if not, the reasons therefor and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The State-wise details of the number of Kendriya Vidyalayas (KVs), Jawahar Navodaya Vidyalayas (JNVs) and Central Tibetan Schools (CTS) being run by autonomous organisations under this Ministry are given in the Statement-I (See below).